

F. No. J-11017/34/2023-JUDICIAL
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated the 21 December, 2023

ORDER

With reference to this Department's Orders, as mentioned under column-IV in table below, the personal details of following Panel Counsel, whose names figure in the respective orders for the courts / categories, as mentioned under column-III, stand corrected / changed as mentioned under **column-VI**:

Sl. No.	Name of Advocate representing (S/Shri)	Name of court and category of panel	Detail of order of empanelment and Sl. No. of Advocate therein	Personal details as mentioned in the order and need correction/ change	Personal details stand corrected / changed to
I	II	III	IV	V	VI
1.	Naveen Kumar	Panel 'A' in Supreme Court of India	J-11017/23/2023 Judicial(1) dated 07.10.2023 Group 'A' Panel at Sl. No. 12	Name : Naveen Kumar Enrollment: D/79/1999	Name: Navin Kumar Enrollment: D/79/1999-R
2.	Rahul Verma	Central Government Counsel for the High Court of Punjab and Haryana	J-11017/31/2023 Judicial(1) dated 10.11.2023 List 'B' at Sl. No.41	Enrollment: P/3473/2021 Address: 2435-A, Mundi Complex Sector 70, Mohali, Punjab.	Enrollment: PH/3473/2021 Address: #507,Block -C, Cooperative Homz, Sector-91 , Mohali
3.	Amit Chopra	Addl. Standing Government Counsel for The District & Subordinate Court, Ferozepur (Punjab)	J-11017/23/2023 Judicial(4) dated 07.10.2023 At Sl. No. 13	Mob: 9471844002	Mob: 9417844002
4.	Suchit Talukdar	Sr. Panel Counsel Group-1 for the High Court of Calcutta (PB) at Kolkata	J-11017/21/2023 Judicial dated 27.09.2023 at Sl. No. 92	Name: Suchit Talukdar	Name Sachit Talukdar

5.	K. P. Kaylashnatha Pillay	Group 'A' Panel for the Supreme Court of India	J-11016/3/2022 Judicial dated 02.05.2022 at Sl. No. 14 and J-11018/1/2019 Judicial dated 07.03.2019 at Sl. No. 1	Name: K. P. Kaylashnatha Pillay Address: 116, Supreme Enclave, Mayur Vihar, Phase-1, Delhi -110091	Name: Dr. K.P. Kylasanatha Pillay Address: Kylas Associates, Tower 4, Flat No. 1, Supreme Towers, NOIDA Sector 99, Uttar Pradesh -201303
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2. Except the correction / change as mentioned under column-VI in the table above, rest of contents of the aforesaid Orders, remain same.

3. Hindi version of this order will follow.

(J S Dhanju)
21/6/23

Deputy Legal Adviser

Copy (through email) to:-

1. PS to Hon'ble Minister of State (Independent Charge) for Law & Justice.
2. PSO to Law Secretary/PSO to Additional Secretary (RSV)/PSO to Additional Secretary (RM)/Sr. PPS to Additional Secretary (ARR)/Sr. PPS to JS&LA (SA).
3. Shri Chetan Sharma, the Ld. ASGI, High Court of Delhi.
4. Shri Satya Pal Jain, ASGI, High of Panjab & Haryana
5. The Registrar, High Court of Delhi.
6. The Incharge, Central Agency Section, Supreme Court of India, New Delhi
7. The Incharge, Litigation (High Court/CAT) Section, High Court of Delhi, New Delhi.
8. The Incharge, Branch Secretariats, Kolkata.
9. Shri Mukesh Goyal, Standing Govt. Counsel, Firozpur, Punjab.
10. The Government Counsel/ Panelist mentioned in the table above.
11. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
12. Official / Spare copies.

K. Gaurav
21.12.2023

(Kumar Gaurav)
Section Officer (Judicial)
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